National Sports Development Fund for the entire duration of the agreement i.e., upto 2015, extendable by another five years. The contribution for 2010 and 2011 to be made upfront.

- All other clearances concerning the event, including necessary permission, clearances/approval from FMSCI, FIA and FOA.
- That no foreigner will be permitted to visit any restricted/prohibited area in India without prior permission of the Government.

Department of Revenue, Ministry of Finance has informed that the Government would collect the tax revenue since no specific income-tax exemption has been granted to organizers of the Formula One Car Race recently held for the first time in Greater Noida (UP). Also, no Customs Duty exemption was given to the organizers. Taking into account the sensitivity of the items, facility of on-site examination of goods by the Customs Officers was extended on payment of merchant overtime fee. The goods were escorted by Customs Officers to the site of examination.

Rejection of Indian Olympic Association demand

1083. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- whether it is a fact that the International Olympic Committee (IOC) has rejected the demand of the Indian Olympic Association as well as the activist groups in UK to terminate Dow Chemicals sponsorship of the 2012 London Olympics; and
 - if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) Indian Olympic Association and other organizations within the country and abroad have urged the International Olympic Committee to remove Dow Chemicals from the sponsorship of London Olympics as the association of Dow Chemicals militates against the fundamental ethical principles of Olympic Committee. IOA has informed that the International Olympic Committee has not accepted the demand for terminating Dow Chemicals sponsorship of the 2012 London Olympics stating that Dow Chemicals did not have any ownership stake in Union Carbide until 16 years after the accident and 12 years after the US \$ 470 million compensation agreement was approved by the Supreme Court of India. IOC further stated in their reply that they only enter into partnerships with organizations they believe work in accordance with the values of Olympic Movement.

The Ministry took up the matter directly with IOC urging them to go beyond lesser considerations, and in the larger interests of the ideals of human rights, compassion and solidarity, cancel the sponsorship of DOW Chemicals for the London Olympics, 2012, thereby apart from assuaging the feelings of millions of people, send a strong message the world over, for upholding the noble ideals of the Olympic Movement. However, IOC has reiterated their earlier stand on the issue.

Aims and objectives of PYKKA

1084. SHRI UPENDRA KUSHWAHA:

DR. K.P. RAMALINGAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the aims and objectives of Pachayats Yuva Krida Aur Khel Abhiyan (PYKKA) and whether Government has achieved the intended aim and objectives, the details thereof:
- (b) the details of sports infrastructure created in rural areas under PYKKA, State/UT-wise;
- (c) the details of sports competition etc. conducted in rural areas during the last three years, sports-wise and how many sportspersons participated in those competitions;
- (d) the measures taken for the growth of sports and sportspersons in rural areas; and
- (e) how many sport camps were organized in rural and tribal areas to hunt sportsman/sportswoman of national calibre?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Aims of the PYKKA scheme are:

To encourage and promote sports and games among rural youth by providing them with access to basic sports infrastructure and equipment at the panchayat level, and opportunity to participate in sports competitions at the block and district levels, leading to further opportunities for talented sportsperson emerging from this process to receive advanced training and exposure, and participate and excel in state, national and international tournaments.

Objectives of the PYKKA scheme are:

- (i) To provide universal access to sports in rural areas and promote a sports culture among both boys and girls;
- (ii) To harness available and potential sporting talent among rural youth through a well designed competition structure from the block level;
- (iii) To put in place effective mechanism to identify and nurture sporting talent in rural areas;